

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 286**  
ANSWERED ON 19.07.2022

**ACHIEVEMENT OF RENEWABLE ENERGY TARGETS**

286. SHRI DEREK O' BRIEN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the progress in achieving the target of 175 GW of renewable energy by 2022, as set in 2016; and

(b) the details of measures Government is taking to achieve this target and the new timeline envisaged?

**ANSWER**

**THE MINISTER OF STATE OF NEW & RENEWABLE ENERGY AND CHEMICALS AND FERTILIZERS**

**(SHRI BHAGWANTH KHUBA)**

(a) & (b) Against the target of achieving 175 GW of Renewable Energy (excluding Large Hydro) installed capacity by 2022, a total of 114.07 GW renewable energy capacity (excluding large hydro) has been installed in the country as on 30-06-2022. Further, a capacity of 60.66 GW is under various stages of implementation and a capacity of 23.14 GW is under various stages of bidding.

The Government has taken several steps to promote renewable energy in the country. These include :

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

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